

Statement

The composition of the Committee set up by the Central Board of Trustees to go into the structure of the organisation and conditions of service of the employees was as follows:—

Chairman

1. Shri Faqir Chand, Labour Secretary, Madhya Pradesh and Member, Central Board of Trustees.

Members

2. Shri N.K. Panda, Financial adviser, Ministry of Labour and Member, Central Board of Trustees.
3. Shri M. Ghosh, Employers' representatives in the Board.
4. Shri P. Chentsal Rao, (Subsequently replaced by Shri B. M. Sethi, Employers' representatives in the Board).
5. Shri V. R. Hoshing, Employees' representatives in the Board.
6. Shri Parduman Singh, Employees' representative in the Board.

Sales tax on Match Industry

*458. SHRI RAM SINGH
SHAKYA:
SHRI SHIV SHARAN
VERMA:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4519 on 16 September, 1981 regarding sales tax on match Industry and state:

(a) whether the position has since been ascertained from the concerned Ministries; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Government are still considering the matter in consultation with the concerned Ministries.

Report of Jail Reforms Committee

*459. SHRI UTTAMBHAI H. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received final report of 'Jail Reforms Committee';

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the names and status of the members of the Committee and the terms and conditions assigned to it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). No, Sir. The Committee is engaged in the preparation of its final report and is likely to submit the same by March 31, 1982.

(c) The composition of the Committee and its terms of reference are indicated in the statement laid on the Table of the House.